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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 54/10	TP 22/16	For continuation	397/ 398	Kirti D Shah and 5 Others Vs Deluxe Roadlines Pvt Ltd and 3 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Uday Shankar Assets 9482848179	Adv for Petitioner	<i>[Signature]</i>

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for petitioner has filed synopsis. Counsel for petitioner is directed to give a copy of synopsis to the counsel for respondents.

It came to the knowledge of the Tribunal during hearing that winding up petition is pending in the Hon'ble High Court filed by the 1st respondent company and that an order was passed on maintainability.

The Tribunal considers that it is necessary to look into the order of the Hon'ble High Court.

For filing of the copy of the order of the Hon'ble High Court, list it on 11.09.2017.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)